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**Title: Code of Criminal Procedure (Amendment) Bill,  
2022(Amendment of Section 2, etc.)**

**SHRI UNMESH BHAIYYASAHEB PATIL (JALGAON):** Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973.”

*The motion was adopted.*

**SHRI UNMESH BHAIYYASAHEB PATIL:** Sir, I introduce the Bill.

**HON. CHAIRPERSON:**

Item No. 157, Shri Manish Tewari. – Not present.

Item No. 158, Shri Pradyut Bordoloi. - Not present.

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